

BENCH-I

Bar Association

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

127

C.P.No.174/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company	Utpal Kumar Ghosh & Anr.-Versus-Kameeni Plantations Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Mr. Reetobroto Dutta, Adv.	} Petitioner	Sankar 19.02.2018 R. Dutta 19.2-18
2.	Mr. Souvareep Sankar, Adv.		
3.	MS. Swapna Choubey, Adv.		

ORDER

Ld. Counsel for the petitioner is present.

It is submitted by the party that due to resolution passed by the Bar Association, Calcutta High Court arguing Counsel is not present.

Keeping in view of the submissions of the party the case is adjourned to 04/04/2018.

List it on 04/04/2018.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)